



## MEDIATION CENTRE

Rajasthan State Legal Services Authority  
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

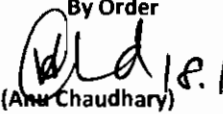
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(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

### Cause List Date 19-11-2016

S.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Misc. Appeal No. 1595/2008 Chandrakala Vs. Mahaveer	A.K. Pareek	Deepak Pareek
2	Sh. O.P. Sharma-II RHJS (Retd.)	S.B. Civil First Appeal No. 400/2013 Monu Vs. Anant Ram	Deepak Sharma	Jitendra Sharma
3	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 11533/2016 Virendra Vs. State	Deepak Chauhan	Ashvin Garg
4	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Second Appeal No. 173/2015 Radheyshyam Vs. Ghanshyam	Deepak Sharma	Hari Krishan Sharma
5	Smt. Madhuri Singh , Advocate	D.B. Civil Misc. Appeal No. 2180/16 & 2181/16 Pragati Kasliwal Vs. Kapil Jain	Rajesh Mootha	A.K. Jain
6	Sh. Swaraj Sharma, Advocate	S.B. Cr. Misc. Petition No. 3714/16 Lokesh Kumar Vs. State	Dheeraj Singhal	-
7	Smt. Nirmala Sharma, Advocate	S.B. Civil Writ Petition No. 9783/12 Ashok Kumar Gambheer Vs. Bal Kishan	Bipin Gupta	Hemendra Goyal
8	Sh. Ashwani Chobisa , Advocate	S.B. Civil First Appeal No. 225/2013 Salig Ram Vs. Dinesh Kumar	Peush Nag	Mahesh Chand Gupta

### NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order  
  
(Anu Chaudhary)  
Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court,  
Jaipur

“Help The Needy –Timely Help May Create History”